

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ SHRI. G. B. GURAO  
COURT 43 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 04-07-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b>(Urgent Cases)</b>				
<b><u>EVIDENCE PART HEARD</u></b>				
1	NDPS S CASE	100063/2005	NCB Vs Ravi Prakash GoleAnr.	Saldhana Keshwani
2	NDPS S CASE	100028/2005	Intelligence Officer Vs Ravi Prakash Goyal 1	SPP Isarani
<b><u>ARGUMENTS</u></b>				
3	CRI APPEAL	100407/2014	Vinod Desai @ BA 122714 - Aplnt. Vs Ramesh Chandra Sharma and State - Respnds	Rajesh D. Dubey
4	CRI APPEAL	100479/2014	Nasir Ibrahim Bagwan @ MA 156814, BA 141614 - Aplnt Vs State and Faisal Salim Thakur - Respnds	Karim Hasan Bagwan
5	CRI APPEAL	100262/2016	Western Ministil Ltd. -Aplcnt Vs Jayant Himmatlal Sanghavi-Respt.	Hardik Vyas
6	CRI APPEAL	100775/2016	John Joseph Dsouza@MA-2169-16,BA-2- 67-16-Aplnt. Vs The State of Maharashtra-Ghatkopar P. Stn.- Respdt.	Shivaji K. Farakate, Sayed Naseem
7	CRI APPEAL	100744/2017	Firoz Abdul Nadiadwala@MA-2143-17,- A-1916-17-Aplnt., Vs Kantilal Popatlal Nandu and The State of Maharashtra-Respdt.	Ashok M. Bhatia, Rahul Talreja
8	NDPS S CASE	100144/2017	State D.C.B.C.I.D Vs Yogesh Ramniklal Shah and other 6	
9	NDPS S CASE	100178/2018	The State of Maharashtra DCB CID Vs Mohamad Adil Shamim Ansari	
<b><u>HEARING</u></b>				
10	NDPS S CASE	100045/2019	The State of Maharashtra Byculla Police Station Vs Chukuwayjik Gadfri Aniamavu and others	
11	SPL.CASE	176/2020	The State of Maharashtra Wadala Police Station Vs Mahemud Umar Hussain Jiva and Others	
<b><u>EVIDENCE PART HEARD</u></b>				

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S.No.	Case Type	Case No.	Title	Name of Advocate
12	NDPS S CASE	100036/2013	The State ANC Vs Sanmugavel Vel Tevar @ V. Sanmugavel and 2 ors.	
13	NDPS S CASE	100057/2014	The State AIU Vs Arvindkumar Ramdeo Pandit and Anr.	
<b>( Main Matter REMAND APPLN NDPS/0100140/2013)</b>				
14	NDPS S CASE	100091/2014	The State ANC Vs Parmeshwar Palni Harijan	
<b>( Main Matter REMAND APPLN NDPS/0100026/2014)</b>				
15	NDPS S CASE	100051/2015	The State of ANC Vs Akbar Sayyad @ Bakshi Habib Ali Sayyad	
<b>ORDER</b>				
16	CRI APPEAL	100422/2014	Ashok Kumar Sardarmal Kothari- Aplnt. Vs The State and Ruby Ravinder Shoor - Respdt.	PRAKASH S JAIN
17	CRI APPEAL	100908/2016	Sanjay Chandrakant Gaonkar-Aplnt. Vs State of Maharashtra and Mumbai Veedi Tambhakhu Vyapari Sahakari Patpedhi Ltd. - Respdt.	Ashish A. Dubey and Ashok Chopra
<b>Sub Matter: CRI M A/0102071/2017</b>				
<b>COMPLIANCE</b>				
18	REMAND APPLN NDPS	100783/2019	Malvani Police Station Vs Vijay Ram Singh	
19	REMAND APPLN NDPS	100829/2019	STATE V.B.NAGAR P.STN Vs GULAM HUSAIN MOIDDIN SHAIKH	
20	REMAND APPLN NDPS	101157/2019	The State Byculla Police Station Vs Suraiya Begam Husain Shaikh	
<b>APPEARANCE</b>				
21	BAIL APPLN NDPS	100847/2020	Imtiyaz Ahmed Rangoonwala Vs The State of Maharashtra Dongri Police Station	AYAZ KAHAN / DILIP MISHRA  PP
<b>APPL U-S 294 CR.P.C</b>				
22	NDPS S CASE	100097/2016	THE STATE OF ANC Vs SAMSAN OGUGUA	
23	NDPS S CASE	100086/2017	The State ANC Vs Anjum Rafiq Narpali	